

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:387
ANSWERED ON:07.07.2009
FAKE CURRENCY
Chauhan Shri Sanjay Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether fake currencies brought into the country have been seized from banks and smugglers;
- (b) if so, the quantum of fake currencies smuggled into the country from the different borders during each of the last three years and the current year, border-wise; and
- (c) the measures being taken by the Government to check the entry of fake currencies into the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): As per available information, cases of seizure and recovery of Fake Indian Currency Notes (FICNs) from smugglers and banks respectively, have come to the notice of the Government. The details of quantum of FICNs smuggled into the country, border-wise, are not centrally maintained.

(c): To address the multi-dimensional aspects of the FICN menace, several agencies such as the RBI, the Ministry of Finance, the Ministry of Home Affairs, the Intelligence Agencies of the Centre the Central Bureau of Investigation (CBI), etc. are working in tandem to thwart the nefarious activity related to FICNs. The activities of these agencies are also periodically reviewed in a nodal group set up for this purpose. In this context. at the functional level, the CBI has been declared as the nodal agency for coordination with the States; the Directorate General of Revenue -Intelligence has been nominated as the Lead intelligence Agency for this purpose. Apart from the above, the State Governments have been asked to set up dedicated and well-equipped Cell under senior level supervision to comprehensively monitor and deal with organized crimes including FICN, and also specifically designate a nodal officer to, coordinate activities relating to FICNs. The States have also been asked to set up a Committee headed by the DGP of the State with GM/DGM of RBI, senior officers of SIB, Intelligence Branch of State Police, CID of State Police, etc. as members.